

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

Allahabad, this the 05th day of April 2019

Hon'ble Ms. Ajanta Dayalan, Member – A

Original Application No. 330/01684 of 2013

Umesh Yadav

.....Applicant.

By Advocate : Shri K.S. Shukla

V E R S U S

Union of India and others

..... Respondents

By Advocate : Ms. Poonam Singh

O R D E R

List revised. None for the applicant. Ms. Poonam Singh, advocate for the respondents is present.

2. It is observed on the last 3 dates i.e. 28.09.2018, 14.12.2018 and 01.02.2019, nobody has appeared on behalf of the applicant. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non-prosecution.

(Ajanta Dayalan)
Member-A

/pc/